

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No. CONF/H CJ/COMMITTEES/2020/03

Date : 31.03.2020

In partial modification of order No.CONF/H CJ/COMMITTEES/2020/01 dated 14.01.2020, Hon'ble the Chief Justice has been pleased to re-constitute the Administrative Committee, as under:-

1.	<b><u>ADMINISTRATIVE COMMITTEE :</u></b>  (a) To act for the Court in its administrative business in respect of the matters enumerated in sub-rule (a) and (b) of Rule 17 of the Rajasthan High Court Rules, 1952 and other matters to be decided by the Hon'ble Chief Justice.  (b) To consider the matter of transfers and postings of all Judicial Officers.	Hon'ble the Chief Justice Hon'ble Mr. Justice Sangeet Raj Lodha Hon'ble Ms. Justice Sabina Hon'ble Mr. Justice Sandeep Mehta Hon'ble Mr. Justice Prakash Gupta
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BY ORDER

  
REGISTRAR GENERAL

No.CONF/H CJ/COMMITTEES/2020/291

Date : 31.03.2020

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha
3. P.S. to Hon'ble Ms. Justice Sabina
4. P.S. to Hon'ble Mr. Justice Sandeep Mehta
5. P.S. to Hon'ble Mr. Justice Prakash Gupta

  
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/(Judicial)/OSD (F&I), Rajasthan High Court, Jodhpur.
2. Registrar (Vig.)/ (Writs)/ (Class.) / (Judicial)/ Registrar-cum-C.P.C., Rajasthan High Court Bench, Jaipur.
3. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
4. Concerned Joint/Dy. Registrars, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. O.S.D., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All concerned sections.

  
REGISTRAR GENERAL